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Title: Presentation of the 18th, 19th, 21st and 22nd Reports of the Standing Committee on Social Justice and Empowerment.

SHRI HEMANAND BISWAL (SUNDARGARH): I beg to lay the Statements (Hindi and English versions) showing further Action Taken by the Government on the following Reports (Fifteenth Lok Sabha) of the Standing Committee on Social Justice and Empowerment :-

- (1) Eighteenth Report on Action Taken by the Government on the Recommendations contained in the Tenth Report on the subject "Implementation of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 - rules made thereunder" pertaining to the Ministry of Tribal Affairs.
- (2) Nineteenth Report on Action Taken by the Government on the Recommendations contained in the Eleventh Report on the subject "Scholarship Schemes for Scheduled Castes/Other Backward Classes" pertaining to the Ministry of Social Justice and Empowerment.
- (3) Twenty-first Report on Action Taken by the Government on the Recommendations contained in the Sixteenth Report on Demands for Grants, 2011-12 of the Ministry of Tribal Affairs.
- (4) Twenty-second Report on Action Taken by the Government on the Recommendations contained in the Fifteenth Report on Demands for Grants, 2011-12 of the Ministry of Social Justice and Empowerment.

...(Interruptions)